

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. 254
ANSWERED ON 10.03.2026

FUNDS RECOMMENDED BY FINANCE COMMISSIONS FOR PANCHAYATS

*254. SHRI SACHITHANANTHAM R:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the funds recommended by Finance Commissions for Panchayats and the actual amount released during the last five years, State-wise; and

(b) whether there is any delay in release of tied and untied grants that have severely affected local development works, if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b): A statement is laid of the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTIONNO. 254 ANSWERED ON 10.03.2026 REGARDING FUNDS RECOMMENDED BY FINANCE COMMISSIONS FOR PANCHAYATS.

(a): The State-wise details of grants recommended and released in fulfillment of prescribed eligibility conditions under the Fifteenth Finance Commission to Rural Local Bodies (RLBs) during the award period 2021-26 are given at Annexure.

(b): The Ministry of Panchayati Raj (MoPR) and the Department of Drinking Water and Sanitation (DDWS) are the nodal Ministries for recommending the release of Untied (Basic) Grants and Tied Grants, respectively, to the Rural Local Bodies (RLBs) under the Fifteenth Finance Commission (15th FC).

As per the recommendations of the 15th FC, grants to RLBs are released to the States in two instalments every year. Upon receipt of the Grant Transfer Certificate (GTC) from a State for the last released instalment and fulfilment of the eligibility conditions prescribed in the guidelines, MoPR recommends the release of the next instalment of Untied Grants to the Ministry of Finance (MoF). Similarly, DDWS recommends the release of the respective instalment of Tied Grants to MoF.

Accordingly, the timing of release may vary depending upon the receipt of the GTC for the last instalment released and the fulfilment of the prescribed eligibility conditions by the respective State. MoPR has released Untied Grants timely upon fulfilment of these conditions; therefore, no development work has been affected due to delay on its part.

Annexure referred to in the part (a) of the Lok Sabha Starred Question No.254 answered on 10.03.2026**The State-wise details of grants allocated and released under the Fifteenth Finance Commission to Rural Local Bodies (RLBs) (as on 06.03.2026)**

(Rs. in crore)

Sl. No.	States	2021-22		2022-23		2023-24		2024-25		2025-26	
		Allocation	Release								
1	Andhra Pradesh	1939.00	1917.85	2010.00	1976.75	2031.00	1997.45	2152.00	2109.97	2099.00	2053.81
2	Arunachal Pradesh	170.00	170.00	177.00	35.40	179.00	0.00	189.00	0.00	185.00	0.00
3	Assam	1186.00	1186.00	1228.00	1228.00	1241.00	1241.00	1315.00	1315.00	1283.00	534.76
4	Bihar	3709.00	3709.00	3842.00	3842.00	3884.00	3855.33	4114.00	4109.01	4012.00	2806.31
5	Chhattisgarh	1075.00	1075.00	1114.00	1114.00	1125.00	1125.00	1192.00	1185.25	1163.00	561.44
6	Goa	55.00	55.00	57.00	48.46	58.00	36.13	62.00	0.00	61.00	0.00
7	Gujarat	2362.00	2362.00	2446.00	2446.00	2473.00	2473.00	2619.00	2619.00	2555.00	1272.68
8	Haryana	935.00	935.00	968.00	967.30	979.00	953.59	1036.00	1012.51	1011.00	687.95
9	Himachal Pradesh	317.00	317.00	329.00	329.00	332.00	318.04	352.00	352.00	343.00	238.53
10	Jharkhand	1249.00	1249.00	1293.00	1293.00	1307.00	1307.00	1385.00	962.94	1351.00	0.00
11	Karnataka	2377.00	2375.50	2463.00	2093.55	2490.00	2086.59	2637.00	2133.25	2572.00	0.00
12	Kerala	1203.00	1203.00	1246.00	1246.00	1260.00	1260.00	1334.00	1334.00	1301.00	650.50
13	Madhya Pradesh	2944.00	2944.00	3050.00	3050.00	3083.00	2819.24	3265.00	3262.75	3185.00	0.00
14	Maharashtra	4307.00	4267.16	4461.00	3696.71	4510.00	3629.21	4776.00	3169.72	4659.00	2507.25
15	Manipur	131.00	65.50	135.00	0.00	137.00	0.00	145.00	0.00	142.00	0.00
16	Meghalaya	135.00	94.50	140.00	0.00	141.00	0.00	149.00	0.00	146.00	0.00
17	Mizoram	69.00	69.00	71.00	71.00	72.00	72.00	76.00	76.00	74.00	14.80
18	Nagaland	92.00	92.00	96.00	48.00	97.00	0.00	102.00	0.00	99.00	0.00
19	Odisha	1669.00	1669.00	1728.00	1728.00	1747.00	1746.91	1851.00	1851.00	1805.00	1712.98
20	Punjab	1026.00	1026.00	1062.00	1062.00	1074.00	1058.35	1138.00	1127.86	1110.00	222.00
21	Rajasthan	2854.00	2854.00	2957.00	2955.34	2989.00	2847.96	3166.00	3166.00	3087.00	757.60

22	Sikkim	31.00	31.00	33.00	33.00	33.00	33.00	35.00	32.78	33.00	22.85
23	Tamil Nadu	2666.00	2666.00	2761.00	2761.00	2791.00	2791.00	2957.00	2957.00	2884.00	637.93
24	Telangana	1365.00	1365.00	1415.00	1415.00	1430.00	1430.00	1514.00	640.07	1477.00	0.00
25	Tripura	141.00	141.00	147.00	147.00	148.00	148.00	157.00	156.31	153.00	153.00
26	Uttar Pradesh	7208.00	7208.00	7466.00	7466.00	7547.00	7547.00	7994.00	7994.00	7797.00	5441.38
27	Uttarakhand	425.00	418.70	440.00	439.21	445.00	444.13	471.00	470.30	458.00	89.41
28	West Bengal	3261.00	3261.00	3378.00	3378.00	3415.00	3415.00	3617.00	3472.22	3528.00	2382.63
	Total	44901.00	44726.22	46513.00	44869.71	47018.00	44634.91	49800.00	45508.95	48573.00	22747.82
